GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:4568
ANSWERED ON:07.12.2010
ALLOTMENT OF TV BROADCAST LICENCE
Elangovan Shri T.K.S.;Panda Shri Baijayant;Panda Shri Prabodh;Pradhan Shri Nityananda

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to allot TV broadcast licences through auction in the country;
- (b) if so, the details and status thereof;
- (c) whether there are reports that certain TV operators, despite having obtained licence, have not commenced their operations; and
- (d) if so, the details thereof and the action taken thereon, channel-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

- (a) No, Sir. This Ministry grants permission to companies to operate TV channels as per the uplinking and downlinking guidelines 2005. These guidelines do not prescribe any system for auction of private TV channels.
- (b) Does not arise;
- (c) Yes, Sir.
- (d) Operational status of 40 channels has not been received despite the notices to this effect posted on the Ministry's website and also the personal hearings conducted in this regard by the Ministry. Individual letters to the respective applicant companies of these channels have been sent, asking them to indicate immediately the operational status of their channels failing which appropriate action under the uplinking and downlinking guidelines of this Ministry will follow.